

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 123  
(IB)-1026(PB)/2020

**IN THE MATTER OF:**

Rohit Prasad ... Applicant/Petitioner  
Vs ...  
S&N Lifestyle Infraventures Pvt Ltd ... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

Order delivered on 16.12.2020

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Jaideep Singh, Mr. Kartik Dabas, Ms. Disha Sachdeva  
For the Respondent : Mr. Arun Saxena, Ms. Saral Sharma, Advs.

**ORDER**

List on 09.02.2021.

Sdl —

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sdl —

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)